

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-901**  
ANSWERED ON-09/02/2022

**PARIPPALLY–VIZHINJAM ROAD UNDER BHARATMALA PARIYOJANA IN KERALA**

901. SHRI JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the State of Kerala has demanded for approval of the "Parippally – Vizhinjam Outer Ring Road" in Thiruvananthapuram District, Kerala, under Bharatmala Pariyojana Phase-I Scheme;
- (b) if so, the response of Government in this regard;
- (c) whether Government is ready to bear the whole project cost excluding the amount, if any, agreed to be borne by State Government; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Yes Sir. The demand of Government of Kerala for approval of Parippally – Vizhinjam Outer Ring Road in Thiruvananthapuram city has been agreed under Grand Challenge Mechanism of Bharatmala Pariyojana as Government of Kerala is ready to bear 50% cost towards land acquisition as well as providing exemption on State GST & Royalty on aggregates.

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